

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO. : CA/22/2017  
IN  
PETITION NUMBER : TCP/203/2016  
NAME OF THE PETITIONER(S) : G. Palanisamy & another  
NAME OF THE RESPONDENT(S) : M/s P.M.P. Lungi Private Limited & 8 others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1, 2	Cibi Vishnu T.V.P. Sai Vihari	Counsel for Petitioner	T.V.P. Sai Vihari
	K. Moorthy	Counsel for R-7	K.
	S. AMBALVANNAN	COUNSEL FOR - R9.	S. Ambalavannan
	K.S. Vairithanathan	Counsel for R2 to R4	K.S. Vairithanathan

**ORDER**

Shri T V P Sai Vihari, counsel for petitioner present and filed an application, which is numbered as IA 22/2017 and the same is taken on record. Shri K S Vaithianathan, counsel for R2 to R4 present. Shri K Moorthy, counsel for R7 and Shri S Ambalavannan, counsel for R9 are present. Counsel for petitioner is directed to file affidavit showing proof of service of notice on R1, R5, R8, R10, R11 to R16 in the IA. Counsels for R2 to R4, R7 & R9 prayed time for filing counter. Time extended at request for filing counter. Put up on **19.03.2017 at 10.30 A.M.**

(K. Anantha Padmanabha Swamy)  
Member (Judicial)